## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sri Vinayaka Paper and Boards Limited Date of Commencement of Liquidation: 26-11-2018; List of Stakeholders as on Date: 20-03-2021; Name of IP: Mr. Gonugunta Madhusudhan Rao; Last 5 digitof registration number: 10360

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	5	3114192934	5	3114192934	0	0	0	Annexure 3
4	Unsecured financial creditors	2	20800000	2	16300000	0	4500000	0	Annexure 4
5	Operational creditors (Workmen)	91	15539143	85	12965080	0	2574063	0	Annexure 5
6	Operational creditors (Employees)	5	5290567	5	1972400	0	3318167	0	Annexure 6
7	Operational creditors (Government Dues)	4	959624484	4	959547769	0	76715	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	38894455	14	31218873	0	7675582	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		121	4154341583	115	4136197056	0	18144527	0	